

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3687  
TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

**THREAT FROM FAKE INDIAN PASSPORTS**

**3687. SHRIMATI KIRRON KHER:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken note that the country is facing an increased terror threat due to fake Indian passport racket flourishing in Delhi and other States; and**

**(b) if so, the details of the steps taken to curb the situation?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): A number of cases have been registered in the country regarding forgery of Indian and Foreign Passports. The Bureau of Immigration has integrated Passport Related Information Data Exchange (PRIDE) database of Ministry of External Affairs with Immigration Control System, which helps in detecting fake/forged Indian passports at the Immigration Counters on real time basis and strict legal action as per law is taken against persons found involved in forgery of passports.**

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